

CCPA 38/2008

Date of order : 21.04.2009

None for the applicant.

Adjourned. List this case on 22.06.2009 under the same

heading.

[Amit Kushari]/M[A]

srk.

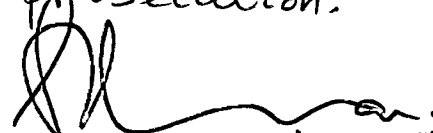
[Sadhna Srivastava]/M[J]

22.6.09
DIVISION BENCH NOT AVAILABLE.
ADJOURNED TO.... 10/8/09
UNDER SAME HEADING.

CO/REGISTRAR

Date of order: 10.08.2009

None appears for the ~~app~~ parties.
From perusal of the record, it appears that that this case was listed on 29.01.09 and then on 21.04.09, but on those dates also none appeared for the applicant. It appears that the applicant has no interest in pursuing this case. This CCPA is dismissed for non-prosecution.


(Sudhir Kumar)/M(A)


(Rekha Kumari)/M(J)

SRW